

Mr. Speaker: What does he want?

Shri Hari Vishnu Kamath: I would request you to see to it, if you want to excuse that the reputation of this Parliament is not tarnished, that at least some of the half-finished business is put through before the House comes to a close.

श्री मधु लिमये (मुंगेर) : अध्यक्ष महोदय, मेरी एक बात सुन ली जाये
(इश्वरदान)

डा० राम मनोहर लोहिया (फर्रुखाबाद) :
अध्यक्ष महोदय, मैं व्यवस्था का प्रश्न उठा रहा हूँ (इश्वरदान)

अध्यक्ष महोदय : प्रार्डर । व्यवस्था का प्रश्न उठा रहे हैं तो मैं सुन लूंगा । प्रश्नी घाप बंदें ।

12.45 hrs.

PAPERS LAID ON THE TABLE

MEMORANDUM AND ARTICLES OF ASSOCIATION OF THE BHARAT ALUMINIUM COMPANY PRIVATE LTD.

The Minister of Steel and Mines (Shri Sanjiva Reddy): I beg to lay on the Table a copy of Memorandum and Articles of Association of the Bharat Aluminium Company Private Limited. [Placed in Library. See No. LT-5358/65].

NOTIFICATION UNDER KERALA AGRICULTURISTS LOANS ACT ETC.

The Deputy Minister in the Ministry of Fo.d and Agriculture (Shri Shah Nawaz Khan): On behalf of Shri C. Subramaniam I beg to lay on the Table:—

- (1) a copy each of the following Notifications making certain amendments to the Kerala State Agricultural Loan Rules, under sub-section (2) of section 10 of the Kerala Agriculturists Loans Act, 1961, read with clause (c) (iv) of the Proclamation dated the 24th March, 1965, issued by the Vice-President discharging the

functions of the President, in relation to the State of Kerala:—

- (i) S.R.O. No. 63/64 published in Kerala Gazette dated the 17th March, 1964.
- (ii) S.R.O. No. 209/64 published in Kerala Gazette dated the 7th July, 1964.
- (iii) S.R.O. No. 210/64 published in Kerala Gazette dated the 7th July, 1964.
- (iv) S.R.O. No. 228/64 published in Kerala Gazette dated the 28th July, 1964.
- (v) S.R.O. No. 297/64 published in Kerala Gazette dated the 29th September, 1964.
- (vi) S.R.O. No. 398/64 published in Kerala Gazette dated the 15th December, 1964.
- (vii) S.R.O. No. 120/65 published in Kerala Gazette dated the 30th March, 1965.
- (viii) S.R.O. No. 194/65 published in Kerala Gazette dated the 11th May, 1965.
- (ix) S.R.O. No. 227/65 published in Kerala Gazette dated the 1st June, 1965.

[Placed in Library. See No. LT-5359/65].

- (2) a copy of Notification No. G.O.M.S. 422/Agri/65 published in Kerala Gazette dated the 10th August, 1965, making certain amendments to the Special Loan Rules for development of Rubber Plantation, 1961, under sub-section (2) of section 10 of the Kerala Agriculturists Loans Act, 1961, read with clause (c) (iv) of the Proclamation dated the 24th March, 1965, issued by the Vice-President discharging the functions of the Pre-

[Shri Shah Nawaz Khan].

sident, in relation to the State of Kerala. [Placed in Library. See No. LT-5360/65].

ANNUAL REPORT OF THE STATE TRADING CORPORATION OF INDIA LTD. ETC.

The Minister of Commerce (Shri Manubhai Shah): I beg to lay on the Table a copy each of the following papers:—

- (1) (i) Annual Report of the State Trading Corporation of India Limited, New Delhi, for the year 1964-65, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.
- (ii) Review by the Government on the working of the above Corporation.

[Placed in Library. See No. LT-5361/65].

- (2) Annual Report on the activities of the Coir Board and the working of the Coir Industry Act, 1953, for the year 1964-65, under section 19 of the said Act. [Placed in Library. See No. LT-5362/65].

ANNUAL REPORT OF AIR INDIA ETC.

The Minister of Transport (Shri Raj Bahadur): I beg to lay on the Table a copy each of the following papers under sub-section (2) of section 37 read with sub-section (4) of section 15 of the Air Corporation Act, 1953:—

- (1) Annual Report of the Air-India along with the Annual Accounts for the year 1964-65 and Audit Report thereon. [Placed in Library. See No. LT-5363/65].
- (2) Annual Report of the Indian Airlines Corporation along with the Annual Accounts for

the year 1964-65 and Audit Report thereon. [Placed in Library. See No. LT-5364/65].

ANNUAL REPORT OF NATIONAL INDUSTRIAL DEVELOPMENT CORPORATION LIMITED, ETC.

Shri Manubhai Shah: On behalf of Shri T. N. Singh I beg to lay on the Table a copy each of the following papers:—

- (1) Annual Report of the National Industrial Development Corporation Limited, New Delhi, for the year 1964-65 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.

- (2) Review by the Government on the working of the above Corporation.

[Placed in Library. See No. LT-5365/65].

NOTIFICATION UNDER MADRAS CO-OPERATIVE SOCIETIES ACT

The Minister of Community Development and Co-operation (Shri S. K. Dey): On behalf of Shri B. S. Murthy I beg to lay on the Table under sub-section (5) of section 65 of the Madras Cooperative Societies Act, 1932, a copy of Notification S.R.O. No. 343/65 published in Kerala Gazette dated the 14th September, 1965, making certain amendments to the Rules issued by the Government of Kerala under the said Act. [Placed in Library. See No. LT-5366/65].

SEVENTH REPORT OF THE COMMISSIONER OF LINGUISTIC MINORITIES

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): I beg to lay on the Table a copy of Seventh Report of the Commissioner of Linguistic Minorities for